

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI**

OA No 28 OF 2022

IN THE MATTER OF:

Chidipi Nakula Suresh

..... Applicant

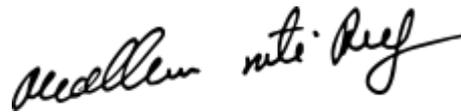
Vs

The Indian Oil Corporation Limited and Others

.... Respondents

REPORT FILED BY JOINT COLLECTOR RESPONDENT NO 3

DATE- 23.04.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI

ORIGINAL APPLICATION NO.28 OF 2022.

Between:

Sri Chidipi Nakula Suresh(M/30 Years)

S/o Abbulu

R/o D.No.3-32, Chinakondepudi Village

Seethanagaram Mandal, East Godavari District

Ph.+91-98669 68835

E-mail ID: chidipinakula suresh@gmail.com

.....Applicant

Vs

1.The India Oil Corporation Limited,

Visakha Division Office,

Visakhapatnam & Others,

Tiruppur & Others.

....Respondents

INDEX

S.No.	Date	Description of the Document	Page Nos
1.	13.12.2023	3 rd Respondent Additional Counter	2 - 11

It is certified that all the documents contained in the above annexure are true copies

Date: 13.12.2023


Joint Collector,
East Godavari,
Rajamahendravaram.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE
BENCH AT CHENNAI

ORIGINAL APPLICATION NO.28 OF 2022.

Between:

Sri Chidipi Nakula Suresh(M/30 Years)

S/o Abbulu

R/o D.No.3-32, Chinakondepudi Village

Seethanagaram Mandal, East Godavari District

PhNo.91-98669 68835

E-mail ID: chidipinakula suresh@gmail.com

.....Applicant

Vs

1.The India Oil Corporation Limited,
Visakha Division Office,
Visakhapatnam & Others,
Tiruppur & Others.

2.The Joint Chief Controller of Explosives
2nd Floor, Shastri Bhavan
26, Haddows Road
Nungambakkam, Chennai- 600 006
Ph:044-28281023
E-mail ID:itccechennai@explosives.gov.in

3.The District Collector
East Godavari District at Rajamahendravaram
Ph:08864 -2365424 E-mail ID:Collector egd@ap.gov.in

4.The Sub Collector
Rajamahendravaram
East Godavari District at Rajamahendravaram
Ph: 0883-2442344 Email ID:rdorjy@nic.in


JOINT COLLECTOR
East Godavari District
RAJAMAHENDRAVARAM

5.The Seethanagaram Grama Panchayathi
Rep.by its Secretary, Seethanagaram Village and Mandal
East Godavari District-533287
Ph:+91-98491 99080
Email ID: gp.stnm7@gmail.com

6.The Seethanagaram Primary Agricultural Co-Operative Society
Rep. by its Secretary, No-B11, Seethanagaram village and Mandal
East Godavari District-533287
Ph:+91-98858 97133
E-mail ID: seethanagarampacs93@gmail.com.

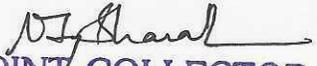
7.The Central Pollution Control Board
Rep.by its Chairman
"Parivesh Bhawan" East Arjun Nagar
Shahdara, Delhi- 110 032
Ph: 011-22307233/ 011-22304948
E-mail ID: ccb.cpcb@nic.in

8. The Andhra Pradesh State Pollution Control Board
Rep.by its Chairman
D.No.33-26-4 D/2, Near Sunrise Hospital,
Pushpa Hotel Centre, Chalamalavari Street,
Kasturibaipet, Vijayawada- 520 010
Ph: 0866-2463202
E-mail ID: chairman@appcb.gov.in

....Respondents

ADDITIONAL COUNTER AFFIDAVIT FILED BY THE 3rd RESPONDENT

I, N.Tej Bharath S/o N.Madhusudhan Rao ,aged 39 years, occupation Joint Collector, East Godavari District, Rajamahendravaram, Andhra Pradesh do hereby solemnly and sincerely affirm and make oath state as follows:

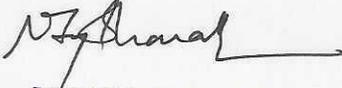

JOINT COLLECTOR
East Godavari District
RAJAMAHENDRAVARAM

1. I am the 3rd Respondent herein and as such I am well acquainted with the facts of the case.
2. This respondent denies each and every averment made in the affidavit filed in support of the application as false and incorrect except those that are specifically admitted herein in this counter affidavit.
3. It is submitted that, the order dated 02.11.2022 communicated by the Hon'ble NGT South Zone, Chennai, has been examined with reference to basic Revenue Records and also obtained factual on ground position from the Tahsildar, Seethanagaram. It is also submitted that the FLR register of Seethanagaram has been verified and the entries made in the records against the survey number under reference are provided hereunder as called for vide point No.3 in the order dated 19.04.2023.
4. In reply to Point No-3. It is submitted that Seethanagaram village is an Estate village and the resurvey operations have been done in this village after abolition of Estate act 1956 and settled Fair Adangal was published in the year 1965, which is authenticated and prepared by the Survey and Settlement authorities of Andhra Pradesh. As per the Fair Adangal, the land under reference stands classified as Government Poramboke, the copy of Fair Adangal pertaining to the Sy.No.81 (Translated in English and original Telugu copy duly attested by the Tahsildar, Seethanagaram) is herewith submitted as an evidence for consideration.
5. It is further submitted that the land under reference is not a water body as it was already emphasized in earlier counters, it is also submitted that as the land was being used as pit which was happened since long back due to Godavari Floods in 1953. At present on increasing of population and scarcity of land and providing infrastructure facilities, certain extent of lands leveled by filling with Gravel and constructed RTC BUS Depot and also proposals were initiated for establishment of Concrete Canal Drain for outgoing the water from the pits to avoid submersion of houses were situated in surrounding land under reference. **As could be verified from Village map, there is no Water body details exists in the Survey number 81/3A4 and as could be verified from the Adangal copies, said Sy.No.81/3 stands classified as Poramboke and registered as GRAMAKANTAM land, there is no PWD**


JOINT COLLECTOR
East Godvari District
RAJAMAHENDRAVARAM

Channel and there is no Water body details exists in the Survey number 81/3A4. Had the natural lake/water bodies existed in the said survey number 81/34A, the details would have been recorded at the time of Resurvey and Settlements. It is clear evident that the land under reference is not a water body. A pit was supposed to be happened due to digging of gravel in the said survey number by the villagers earlier for some professional use. Moreover, the land under reference is situated on the eastern side of the village and since long back the said land was being utilized for storage of rain water and drain water.

I submit here with the following records and pray the Hon'ble Court to consider the facts and the larger interest of the public as well as Cooperative Organization which is run by land owners collectively under Co-operative Registration Act and to pass appropriate order or orders which are deemed to be fair and dismiss the petition filed by the petitioner.

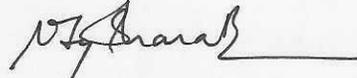

JOINT COLLECTOR
Before Me
East Godvari District
RAJAMAHENDRAVARAM

Solemnly and sincerely affirmed
at Rajamahendravaram , Andhra Pradesh
on this the 13th day of December, 2023
and signed her name in my presence.

VERIFICATION

I, N.Tej Bharath S/o N.Madhusudhan Rao ,aged 39 years, occupation Joint Collector and Addtional District Magistrate, East Godavari District, Rajamahendravaram , Andhra Pradesh do hereby verify that the contents of para's of Additional counter affidavit are based on record and information are true to the best of my knowledge and belief.

Hence, verified on the 13th day of December 2023 at Rajamahendravaram.



DEPONENT
JOINT COLLECTOR
East Godvari District
RAJAMAHENDRAVARAM

7
'A' Register.

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	
78	11	5	60			1	2	3	62.6	20.22	44	24.20.20.3
79	20-27		30						0.64			303
80	20-27		30						1.08			303
81	81-85		30						1.41			303
81	84-85		30						1.20.00			303
	2 81-85		30						1.43			303
	3 81-85		30						1.29.05			303
	4 81-85		30						0.31			303
82	16-		30						0.75			303
83	16 A		30						0.13			303
8	16-18		30						0.03			303
3	15-17		30						0.02			303
									2.18			

5-0-6 20 22 44
20 13 65
20 142-85 22 44

Attested

[Signature]

TAHSILDAR,
SEETHANAGARAM MANDAL
E.G. Dist.

Government of Andhra Pradesh
Web Land Adangal

Sl.No	Servey No	Total Extent	Un Cultivated Extent	Cultivated Extent	Land Nature	Tax (RS)	Land Details	Water Sources	ayacut Extent	Katha Number/Adhaar Number	Name of the Land Owner	Enjoyer Name	Enjoyment Extent	Nature of the Enjoyer
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	81-3A-4	128.7 000	0. 00	128.7 000	Government Land	0. 00	Grama Kantam	Not Applicable	128.7 000	20000301	Grama Kantam	Grama Kantam	128.7 000	Not Applicable

True Copy


TAHSILDAR,
 Seethanagaram
SEETHANAGARAM MANDAL
E.G.Dist.

District East Godavari

Survey New 21, Survey Old 23-38/82 300,000-30-82

stfict
ಶಿಬಿ
ಶಿಬಿ

Village No. 3
ಗ್ರಾಮ ಸಂ.

Name Seethanagar

Taluk Seethanagar
ತಾಲ್ಲೂಕು ಸೀತನಗರ

Field No. 81
ಶಿಬಿ ಸಂಖ್ಯೆ

Area 6200
ಹೆಕ್ಟೇರ್

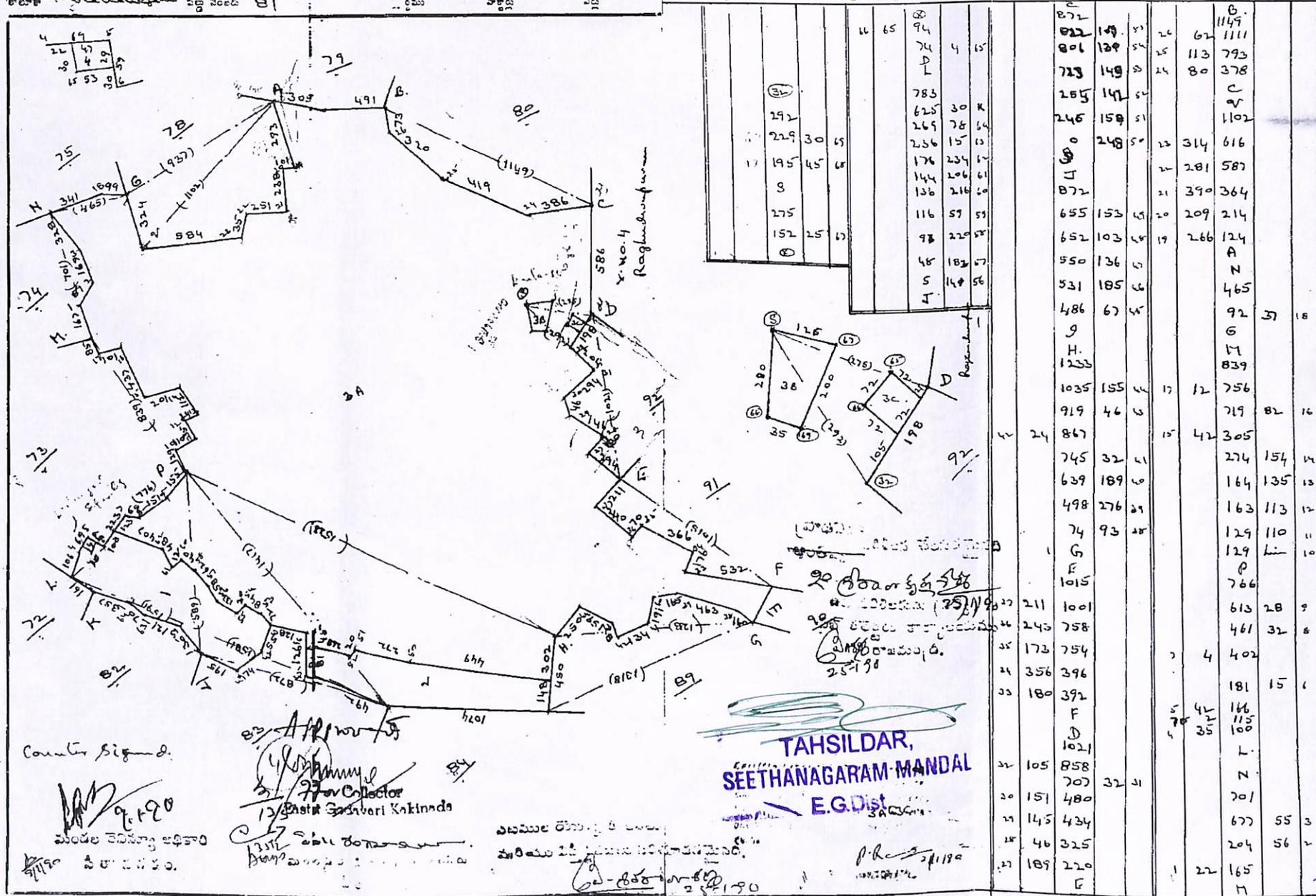
Hectares 7925
ಎಕರ್

Area 25
ಶಿಬಿ

Field No. 81
ಶಿಬಿ ಸಂಖ್ಯೆ

Area 13200
ಹೆಕ್ಟೇರ್

Area 5300
ಶಿಬಿ



65	80	94	74	4	15
783	625	30	265	76	54
236	15	15	176	234	1
144	206	61	136	216	10
116	57	53	98	225	53
46	183	27	5	148	56

872	1147				
822	1111				
801	793	113	25	67	
723	378	80	24		
205	1102				
246	616	314	23		
0	587	281	2		
872	364	390	21		
655	214	209	20		
652	124	266	19		
550	A				
531	N				
486	465				
9	92	37	18		
H.	6				
1233	839				
1035	756	12	17		
919	719	82	16		
867	305	42	15		
745	154	154	14		
639	135	164	13		
498	113	163	12		
74	110	129	11		
G	129	129	10		
F	766				
1015					
211	1001				
243	758				
173	754				
356	396				
180	392				
F	181	15	1		
D	145	100			
1021					
105	858				
707	707	32	31		
151	480				
145	434				
46	325				
189	220				
F	165				

Counter signed

ಮುಖ್ಯ ಅಧಿಕಾರಿ
ಶಿಬಿ ಸಂಖ್ಯೆ 81

ಶಿಬಿ ಸಂಖ್ಯೆ 81
ಶಿಬಿ ಸಂಖ್ಯೆ 81

TAHSILDAR,
SEETHANAGARAM MANDAL
E.G. Dist

Scale One Centimeter = (Shuru) Chain of 20 Meters
ಶಿಬಿ ಸಂಖ್ಯೆ 81 = () 20 ಮೀಟರ್ ಗಳು

Scale One Centimeter = (Shuru) Chain of 80 Meters
ಶಿಬಿ ಸಂಖ್ಯೆ 81 = () 80 ಮೀಟರ್ ಗಳು

SKETCH SHOWING THE LAND IN R.S NO 81
SEETHANAGARAM VILLAGE SEETHANAGARAM MANDAL

